

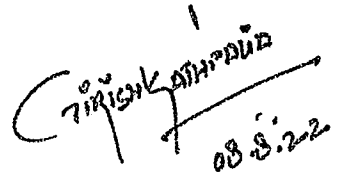
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):**

**TIS HAZARI COURTS, DELHI**

**ORDER**

All the Process Servers posted in this establishment are directed to immediately intimate the office in case the mobile phones issued to them by this office get lost/missing/stolen. They are further directed to download the centralised process service tracking web application and a complementary mobile app, i.e. N-Step app, in their personal mobile phones for its successful implementation and optimal utilization, in case the issued device is lost/missing/stolen.

This is issued for strict compliance by all the concerned officials and non-compliance of the above directions shall be viewed seriously.

  
08.8.22

(GIRISH KATHPALIA)

Ld. Principal District & Sessions Judge (HQs), Delhi

No. 60487-517 /Admn.III/Central/Mob./2022

dated 08 AUG 2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, HQs, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
3. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. Branch Incharge, Nazarat Branch, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
5. Dealing Assistant, Personal Files, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
6. Website Committee, THC, Delhi.
7. Branch In-Charge, LAYERS, THC, Delhi.
8. Branch In-Charge, Computer Branch, THC, Delhi
9. Branch In-Charge, Vigilance Branch, THC, Delhi

  
(GIRISH KATHPALIA)

Ld. Principal District & Sessions Judge (HQs), Delhi

